

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/59/2017  
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 4 ORS  
NAME OF THE RESPONDENT(S) : SRINIDHI INDUSTRIES LTD & 5 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) M.K. PREETHIA. for CSR & Co.	for Petitioners	[Signature]
2) ROHAN RATASEKARAN	Counsel for all Respondents except R7	[Signature]

**ORDER**

Counsels for both the parties are present, except R7. Counsel for the Petitioner was directed to send a private notice to R7. The notice has been sent on 01.12.2017 that has been delivered. The postal receipt and track delivery report are placed on record along with the copy of notice through an affidavit. In spite of the service, there is no representation on behalf of R7. The service against the R7 is held sufficient. Therefore, R7 is proceeded *ex parte*. Counsel for the other Respondents are directed to file reply. Put up on 25.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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